

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 504**

TO BE ANSWERED ON THE 19th DECEMBER, 2017/AGRAHAYANA 28, 1939 (SAKA)

INSTALLATION OF CCTV CAMERAS

504. SHRI MAHEISH GIRRI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Supreme Court has directed the Government to install CCTV cameras in all prisons in the country;

(b) if so, the details thereof and the total number of prisons where CCTV cameras have been installed, State-wise; and

(c) the time by which all prisons are likely to be equipped with CCTV cameras?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): The Hon'ble Supreme Court of India in its order dated 24.7.2015 in the matter of Crl. M.P. No. 16086 of 1997, Crl. M.P. No. 4201 of 1997 in WP (Crl) No. 539 of 1986 – Dilip K. Basu vs State of West Bengal and others had given the following directions for installation of CCTV Cameras in prisons:

“The State Governments shall take steps to install CCTV cameras in all the prisons in their respective States within a period of one year from today but not later than two years.”

The Ministry of Home Affairs vide its letter dated December 10, 2015 had advised all States and Union Territories to take urgent suitable action to comply with the orders of the Hon'ble Supreme Court in their State/UT.

(b) & (c): State/UT wise details of the number of CCTVs available in the Prisons in the years 2014, 2015 and 2016, as compiled by the National Crime Records Bureau, are at Annex I.

'Prisons' is a State subject under Entry 4 of List II of the Seventh Schedule to the Constitution of India and therefore the administration and management of prisons is the responsibility of State Governments.

State/UT-wise Number of CCTVs available in Prisons as on 31st December of 2014, 2015 and 2016*

Sl. No.	State/UT	2014	2015	2016*
(1)	(2)	(3)	(4)	(5)
1	ANDHRA PRADESH	34	67	67
2	ARUNACHAL PRADESH	0	0	19
3	ASSAM	6	10	10
4	BIHAR	599	599	913
5	CHHATTISGARH	210	203	386
6	GOA	25	25	38
7	GUJARAT	1371	1853	2196
8	HARYANA	60	130	213
9	HIMACHAL PRADESH	22	22	22
10	JAMMU & KASHMIR	185	335	318
11	JHARKHAND	291	337	357
12	KARNATAKA	406	406	612
13	KERALA	6	6	52
14	MADHYA PRADESH	283	405	480
15	MAHARASHTRA	379	730	730
16	MANIPUR	1	34	1
17	MEGHALAYA	2	2	2
18	MIZORAM	0	0	0
19	NAGALAND	0	0	0
20	ODISHA	36	50	50
21	PUNJAB	139	174	432
22	RAJASTHAN	138	490	984
23	SIKKIM	1	1	1
24	TAMIL NADU	33	44	46
25	TELANGANA	17	18	39
26	TRIPURA	14	27	27
27	UTTAR PRADESH	36	711	1380
28	UTTARAKHAND	38	38	38
29	WEST BENGAL	45	79	280
	TOTAL (STATES)	4377	6796	9693
30	A & N ISLANDS	2	2	6
31	CHANDIGARH	36	55	82
32	D & N HAVELI	7	8	8
33	DAMAN & DIU	12	13	16
34	DELHI	258	258	554
35	LAKSHADWEEP	0	0	0
36	PUDUCHERRY	0	1	1
	TOTAL (UTs)	315	337	667
	TOTAL (ALL-INDIA)	4692	7133	10360

Source: Prison Statistics India

* Data is provisional